

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †1132  
TO BE ANSWERED ON 22.11.2016**

**ALCOHOLISM**

**†1132. SHRI MANSHANKAR NINAMA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether incidents of alcoholism are on the rise in the country particularly in tribal, hill and rural areas including Rajasthan;
- (b) if so, the details thereof and the reasons therefor, State-wise including Rajasthan;
- (c) whether the Government has prepared or proposes to prepare any action plan to check this social evil; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a) & (b): There is no State-wise authentic data available in this regard including Rajasthan.
- (c) & (d): To create awareness and educate people about the ill-effects of alcoholism and substance (drugs) abuse, the Ministry of Social Justice & Empowerment has been implementing a Scheme of Prevention of Alcoholism and Substance (Drug) Abuse since 1985-86. Under this scheme, financial assistance up to 90% of the approved expenditure is given to Voluntary Organizations and other eligible agencies for setting up/running Integrated Rehabilitation Centre for Addicts (IRCAs). In the case of North-Eastern States, Sikkim and Jammu & Kashmir, the quantum of assistance is 95% of the total admissible expenditure.

The main objective of the Scheme is to alleviate the consequences of drug and alcohol dependence amongst the individual, the family and society at large and to provide for the whole range of community based services for the identification, motivation, counselling, de-addiction, after care and rehabilitation for Whole Person Recovery (WPR) of addicts to make a person drug free, crime free and gainfully employed.

Grant in aid released to the NGOs under the above scheme during last three years and current year including those of Rajasthan is placed at **Annexure**.

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Annexure(as referred in parts (c) and (d) of Lok Sabha Unstarred Question No. 1132 for answer on 22.11.2016)

**Name of the Bureau: Social Defence**

**Name of the Scheme: CENTRAL SECTOR SCHEME OF ASSISTANCE FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE**

**State-wise release of funds during the last three years i.e. from 2013-14 to 2015-16& for the Current year 2016-17 (as on 15.11.2016)**

(Rs. in lakhs)

Sl. No.	Name of the State/ UT	No. of projects assisted	Amount Released	No. of Beneficiaries	No. of projects assisted	Amount Released	No. of Beneficiaries	No. of projects assisted	Amount Released	No. of Beneficiaries	No. of projects assisted	Amount Released	No. of Beneficiaries
1	Andhra Pradesh	17	165.42	6273	7	60.42	2583	11	68.13	2583	10	86.63	3321
2	Bihar	12	131.19	4428	8	67.00	2952	12	77.16	3690	8	90.88	1476
3	Chhattisgarh	1	3.93	369	2	30.64	738	2	16.67	738	1	7.88	369
4	Goa	0	0.00	0	0	0	0	0	0.00	0	0	0	0
5	Gujarat	5	38.39	1845	7	36.00	2583	4	26.13	1476	5	43.84	1107
6	Haryana	8	65.64	2952	7	35.31	2583	12	85.31	4428	3	33.58	1107
7	Himachal Pradesh	2	22.28	738	3	23.95	1107	2	24.96	738	1	9.24	369
8	Jammu &Kashmir	0	0.00	0	1	23.00	369	1	4.97	369	0	0	0
9	Jharkhand	1	6.91	369	1	8.50	369	0	0.00	0	1	3.90	369
10	Karnataka	14	118.84	5166	28	227.38	10332	33	265.87	11070	19	277.42	6273
11	Kerala	17	130.69	6273	21	215.91	7749	20	162.84	5904	16	128.68	4059
12	Madhya Pradesh	11	107.06	4059	13	116.00	4797	12	146.12	6273	7	61.26	1107
13	Maharashtra	47	417.19	17343	43	378.85	15867	87	707.78	29520	30	310.28	5535
14	Orissa	29	296.89	10701	26	227.50	9594	48	386.18	14022	22	248.39	3690
15	Punjab	4	31.61	1476	8	53.00	2952	34	169.89	14760	4	36.62	1476
16	Rajasthan	16	159.46	5904	9	84.33	3321	17	176.38	5535	3	33.60	1107
17	Tamil Nadu	12	107.12	4428	24	203.00	8856	31	234.64	9594	15	116.32	4059
18	Telangana	0	0.00	0	5	38.65	1845	7	29.80	2583	5	38.70	1845
19	Uttar Pradesh	19	207.36	7011	20	194.00	7380	21	130.05	5535	13	141.72	1845
20	Uttarakhand	3	33.78	1107	2	17.00	738	3	21.08	1107	2	21.03	738
21	West Bengal	11	130.00	4059	10	92.56	3690	13	87.23	4428	5	44.61	738
22	A&N islands	0	0.00	0	0	0	0	0	0.00	0	0	0	0
23	Chandigarh	0	0.00	0	0	0	0	0	0.00	0	0	0	0
24	D&N Haveli	0	0.00	0	0	0	0	0	0.00	0	0	0	0
25	Delhi	6	76.59	2214	6	360.32	2214	8	206.78	1107	8	111.22	2583
26	Daman &Diu	0	0.00	0	0	0	0	0	0.00	0	0	0	0

27	Lakshadweep	0	0.00	0	0	0	0	0	0.00	0	0	0	0
28	Puducherry	0	0.00	0	0	0	0	1	1.35	369	1	2.02	369
	<b>Total (ROC)</b>	<b>235</b>	<b>2250.35</b>	86715	<b>251</b>	<b>2493.32</b>	<b>92619</b>	<b>379</b>	<b>3029.32</b>	<b>125829</b>	<b>179</b>	<b>1847.82</b>	<b>43542</b>
1	Arunachal Pr.	1	19.90	369	0	0	0	0	0.00	0	0	0	0
2	Assam	7	64.35	2583	16	183.53	5904	10	98.79	3690	9	49.30	1845
3	Manipur	13	95.88	4797	17	292.31	6273	18	313.71	8856	12	182.37	1845
4	Meghalaya	2	16.77	738	1	4.8	369	1	6.87	369	0	0	0
5	Mizoram	8	80.22	2952	4	51.22	1476	8	116.54	4797	3	21.04	738
6	Nagaland	1	3.48	369	5	38.87	1845	4	40.46	2214	4	18.16	1107
7	Tripura	0	0.00	0	0	0	0	0	0.00	0	0	0	0
8	Sikkim	1	9.95	369	1	9.95	369	1	9.31	369	0	0	0
	Total (NE)	<b>33</b>	290.55	12177	<b>44</b>	<b>580.68</b>	<b>16236</b>	<b>42</b>	<b>585.68</b>	<b>20295</b>	<b>28</b>	<b>270.87</b>	<b>5535</b>
	<b>Total (ROC+NE)</b>	<b>268</b>	<b>2540.90</b>	98892	<b>295</b>	<b>3074.00</b>	108855	<b>421</b>	<b>3615.00</b>	<b>146124</b>	<b>207</b>	<b>2118.69</b>	<b>49077</b>